

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)

Appeal no. 205 of 2013

Dated : 12<sup>th</sup> March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Sathavahana Ispat Ltd. ...Appellant(s)  
Versus  
Karnataka Electricity Regulatory Commission  
& Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Shridhar Prabhu

Counsel for the Respondent(s): Mr. Sriranga S.  
Ms. Sumana Naganand

ORDER

It is submitted by the Learned Counsel for the Respondent that the proposal for deciding the terms of settlement has been received from the Appellant and seeks for some time for taking decision in the matter.

So, post the matter for reporting compliance on 15.04.2014 at Chennai

Circuit Bench.

(Rakesh Nath)  
Technical Member  
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(Justice M. Karpaga Vinayagam)  
Chairperson